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Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDERS OF THE BENCH


24th July, 2009

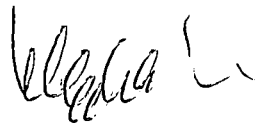
OA. 287/2005

Present: Shri P.N Jatti, counsel for applicant
Sh. Kunal Rawat, counsel for respondents

Heard counsel the applicant.

For the reasons to be dictated separately the OA is disposed
of.


(B.L. Khatri)
Member (Administrative)


(M.L. Chauhan)
Member (Judicial)

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Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA. 287/2005

This the 24th day of July, 2009

Hon'ble Shri M.L. Chauhan, Member (Judicial)
Hon'ble Shri B.L. Khatri, Member (Administrative)

Bhagirath S/o shri Surjan Singh
Aged about 32 years
R/o Q.No. 10, Wireless Colony,
DOT Kotra Pushkar Road, Ajmer
Presently working as Engineering
O/o Wireless Monitoring Station,
Kotra, Pushkar Road, Ajmer

.....Applicant

(By Advocate: Shri P.N. Jatti)

- Versus -

1. Union of India, through the
Secretary to the Govt. of India
Department of Telecom, Ministry of
Communication and I.T. Sanchar Bhawan,
20 Ashoka Road, New Delhi.
2. The Dy. Secretary (I & A)
Department of Telecom, Ministry of
Communication and I.T. Sanchar Bhawan,
New Delhi.
3. The Wireless Advisor to the Govt. of India,
Department of Telecommunication
W.P.C. (Wireless, Planning and Coordination Wing)
Wing Sanchar Bhawan, New Delhi.
4. The Director W.M. (Wireless)
Monitoring Organisation,
E-Wing IInd Floor
Pushpa Bhawan, Madangir Road,
New Delhi.
5. The officer Incharge
Wireless, Monitoring Station
Kotra Pushkar Road,
Ajmer
6. M.C. Pandey, Engineer
W.P.C. (Wireless Planning Coordination Wing)
Wing VIth Floor Sanchar
Bhawan, 20 Ashoka Road, N. Delhi.

..... Respondents

(By Advocate: Shri Kunal Rawat)


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O R D E R (ORAL)

Learned counsel for applicant seeks permission to withdraw the present OA at this stage with ^{reserve} liberty to file substantive OA.

In view of what has been stated above, applicant is permitted to withdraw the present OA with liberty reserved to him to file substantive OA.

It will be permissible to raise all permissible grounds in the substantive OA filed the applicant.


(B.L. Khatri)
Member (Administrative)


(M.L. Chauhan)
Member (Judicial)

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